

(d) and (e). Government of India, which has to absorb the foreign exchange risk has made available the earlier OECF loan for the first such project of REC at a rate of interest of 12% per annum repayable in 15 years including a moratorium period of 5 years.

Apart from the OECF loan, REC provides funds to State Electricity Boards and Cooperative Societies for implementation of various RE programmes under Cooperative, Dalit Bastis, Village Electrification and Pumpset Energisation. The lending for these programmes is based on varying rates of interest involving cross-subsidisation, as a result of which REC operates on very low margins. Moreover, the risk of recoveries of loans by REC is high as repayment period have a long spread without any effective guarantee for timely repayment.

Bakreshwar Thermal Power Project

2356. SHRI P.R. DASMUNSI : Will the PRIME MINISTER be pleased to state :

(a) the total foreign assistance was made available for Bakreshwar Thermal Power Project in West Bengal;

(b) total cost of project as on January 1, 1990 and the revised estimate cost at present; and

(c) the name of the consultancy group attached to Bakreshwar Thermal Power Project?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) Overseas Economic Cooperation Fund (OECF), Japan have agreed to provide a total loan assistance of 35.728 Million yen (27,069 Million Yen for Unit 1 and 2 and 8659 Million Yen for unit 3) to finance the construction of Units 1, 2 and 3 (3x210 MW) of Bakreshwar Thermal Power Project.

(b) The Bakreshwar Project was sanctioned by the Planning Commission in July, 1993, at an estimated cost of Rs. 3052.53 crores with the project consisting of 5x210 MW units. The latest estimated costs for Units 1, 2 and 3 are Rs. 2754.55 crores and Rs. 911.32 crores respectively.

(c) M/s Development Consultants Ltd., Calcutta, India and M/s EPDC International, Japan, are, respectively, the Indian Consultants and the review consultants for Units 1, 2 and 3 of this Project.

Petroleum Gas Bottling Plants

2357. DR. T. SUBBARAMI REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether the Indian Oil Corporation has decided to set up four liquefied petroleum gas bottling plants in Southern States;

(b) if so, the total cost involved therein;

(c) the places where these plants are likely to be set up; and

(d) by what time the work on these plants are to start?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) to (d). The details of the LPG bottling plants being set up by Indian Oil Corporation in the Southern States are as under. The project cost of these plants is estimated at about Rs. 163.55 crores.

State	Location	Date by which the work Started/will start
Andhra Pradesh	1. Cuddapah	Aug., 1994
Andhra Pradesh	2. Cherlapally (Secunderabad)	April, 1996
Kerala	3. Quilon	Feb., 1995
Tamil Nadu	4. Madras (Ennore)	30 months from Land Takeover/Board Approval.
Tamil Nadu	5. Madurai	April, 1996
Tamil Nadu	6. Trichi	Feb., 1994
Tamil Nadu	7. Mayiladuthurai	July, 1996

Clearance to Power Project

2358. SHRI PINAKI MISRA :
SHRI P.R. DASMUNSI :
SHRI B. DHARMA BIKSHAM :
SHRI YELLAIAH NANDI :

Will the PRIME MINISTER be pleased to state :

(a) the number of power projects pending with the Union Government for clearance, State-wise and Project-wise;

(b) the number out of them, are State-owned, Centrally-assisted and joint ventures;

(c) the number out of them proposed with foreign collaboration;

(d) the time by which these projects are likely to be cleared; and

(e) the reasons for the pendency?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (c). Detailed Project Reports for 14 Private Sector Projects and 15 State and Central Sector projects have been received in the Central Electricity Authority (CEA) for accord of Techno Economic Clearance. The details of these projects are given in the Statement enclosed.

(d) and (e). For according the techno-economic clearance to these projects, CEA has sought details of other clearances/inputs. These include statutory and other clearances from the State and Central agencies, additional information on project costs and financial packages, fuel and other linkages, environment clearance etc.

STATEMENT

List of Power Projects under examination by the Central Electricity Authority for accord of techno-economic clearance.

S. No.	Name of the Project	Capacity (MW)
1	2	3
<i>State/Central Sector Schemes (as on 30.6.1996)</i>		
Hydro		
Jammu and Kashmir		
1.	New Ganderbal HEP	3x15
2.	Parkhachik Panikhar St. I and St. II HEP	5x12
3.	Uri HEP St. II (Ph. I) (PDC. J and K Govt.)	4x70
Maharashtra		
1.	Chikaldara HEP (Pumped Storage Scheme)	2x200
Orissa		
1.	Sindol HEP	320
Thermal		
Gujarat		
1.	Ghoga Lignite TPS (GPCL)	2x120
2.	Pipavav GTPP (GPCL)	615
3.	Coastal TPS (GPCL)	1000
Maharashtra		
1.	Uran GTPP Extn. (MSEB)	400
Andhra Pradesh		
1.	Simhadri TPS (NTPC)	2x500
2.	Hyderabad Metro CCGT St. I (NTPC)	650
Karnataka		
1.	Yelanka DGPP Extn. (KEB)	2x23.4
Eastern Region		
1.	Maithon R/B TPS (DVC)	4x250
2.	Mejia TPS - II (DVC)	2x210
3.	Talchar STPP-II (NTPC)	4x500

1	2	3
<i>Private Sector Schemes (for which DPR have been received) (as on 30.06.1996)</i>		
Hydro		
Himachal Pradesh		
1.	Karcham Wangtoo HEP (M/s. Jai Prakash India Ltd.)	4x250
2.	Malana HEP (M/s. Rajasthan Spinning and Weaving Mill)	2x43
Uttar Pradesh		
1.	Vishnuprayag HEP (M/s. DIL)	4x100
2.	Srinagar HEP (M/s. Duncans India Ltd.)	5x66
Thermal		
Haryana		
1.	Yamunanagar TPS (M/s. Yamunanagar Power Co. Ltd.) (Foreign participation)	2x350
Uttar Pradesh		
1.	Rosa TPP (Ph. I) (M/s. Indo-Gulf Fertilizers and Chemicals Corpn. Ltd.)	2x250
Gujarat		
1.	Jamnagar (Near Sikka) TPP Ph-I (M/s. Reliance Power Ltd.)	2x250
2.	Surat Lignite TPP (M/s. GIPCL)	2x125
Madhya Pradesh		
1.	Korba (West) TPP Extn. (M/s. India Thermal Power Ltd. promoted by M/s. Mukand Ltd.)	2x210
2.	Korba (East) TPS (M/s. Daewoo Power (India Ltd.) (Foreign participation)	2x525
Maharashtra		
1.	Patalganga CCPP (M/s. Reliance Patalganga Power Pvt. Ltd.)	410
Andhra Pradesh		
1.	Vizag TPS (Hinduja National Power Corpn. Ltd. promoted by M/s. Ashok Leyland Ltd. India and M/s. National Power BLC U.K.) (Joing venture)	2x520
2.	Ramagundam Extn. (M/s. BPL Power Project (A.P. Ltd.)	2x260
Orissa		
1.	Dubri TPP (M/s. Kalina Power Corpn. Ltd.) (Joint Venture)	2x250